

tion of donors is being done accordingly. The figures of donors for the country as a whole are not readily available and will be collected.

Water Supply in Calcutta

767. Shri Indrajit Gupta: Will the Minister of Health be pleased to state:

(a) whether Government have been approached by Calcutta Corporation for assistance in sinking deep tube-wells on the Layne well system;

(b) whether it is a fact that this would enable Calcutta to have perennial and ample supply of underground water; and

(c) Government's reaction in the matter?

The Minister of Health (Dr. Sushila Nayar): (a) to (c). This Ministry had received an advance copy of the proposal which the Calcutta Corporation had submitted to the Government of West Bengal for being forwarded to the Union Government. The State Government have not so far submitted this proposal to the Union Government.

Sharavati Valley Project

768. Shri S. B. Patil: Will the Minister of Finance be pleased to state:

(a) whether any enquiry was made by the Experts Committee appointed by the Government of India in respect of Sharavati Valley Project in Mysore State in October, 1962;

(b) if so, what are the findings of the Technical Experts Committee; and

(c) what steps have been suggested by them to speed up the work?

The Minister of Finance (Shri Morarji Desai): (a) The Irrigation & Power Team of the Committee on Plan Projects has recently been deputed to make a study of the Sharavathi Valley Project with a view to making recommendations for the economical and expeditious implementation of the project. The Team paid its first visit to Bangalore and Shara-

vathi from October 9 to 13, 1962 and held preliminary discussions with the State and project authorities.

(b) and (c). The study is still in progress. The findings and recommendations of the Team will be formulated only after the study is completed.

Defence Gold and Prize Bonds

769. { **Shri D. C. Sharma:**
Shri P. C. Borooah:
Shri Maheshwar Naik:

Will the Minister of Finance be pleased to state:

(a) whether Government have recently issued Defence Bonds, Savings Certificates, Gold Bonds and Prize Bonds;

(b) if so, what are the terms relating to the new issues;

(c) from what date these issues will be on sale to the public; and

(d) whether response from the public has been encouraging?

The Finance Minister (Shri Morarji Deai): (a) Yes, Sir.

(b) Copies of the relevant notifications giving their terms are placed on the Table of the House.

(c) 4½ per cent National Defence Bonds 1972 from 10-11-62,

4½ per cent Ten-Year Defence Deposit Certificates from 10-11-62,

6½ per cent Gold Bonds 1977 from 12-11-62,

12-Year National Defence Certificates from 15-11-62,

Premium Prize Bonds from 1.1.63.

(d) It is as yet too early to judge the response to these issues.

Salal Hydro-Electric Project in Jammu and Kashmir

770. Shri Abdul Ghani Goni: Will the Minister of Irrigation and Power be pleased to state:

(a) whether Government have completed the survey of the Salal Hydro-